

**FORM A****PUBLIC ANNOUNCEMENT**

[Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016]

FOR THE ATTENTION OF THE CREDITORS OF GEORGE DISTRIBUTORS PRIVATE LIMITED  
RELEVANT PARTICULARS

1.	Name of corporate debtor	M/s. George Distributors Pvt. Ltd.
2.	Date of incorporation of corporate debtor	10/10/2002
3.	Authority under which corporate debtor is Incorporated/Registered	Registrar of Companies - CUTTACK
4.	Corporate identity number of Corporate Debtor	U51909OR2002PTC028328
5.	Address of the registered office and principal office of corporate debtor	Balaji Spinning, College Square P.O. Nuagam , Aska District , Ganjam , Orissa 761111 INDIA
6.	Insolvency commencement date in respect of corporate debtor	05-09-2019 being date of delivery of order by Hon'ble NCLT, Kolkata
7.	Estimated date of closure of insolvency resolution process	03-03-2020 (180 days from the date of the receipt of order by IRP regarding commencement of the insolvency resolution process)
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Hiralal Prasad Reg. No.: - IBBI/IPA- 003/IP- N00134/2017-2018/11498
9.	Address and e-mail of the interim resolution professional, as registered with the board	CK – 104 , Sector – 2 , Salt Lake , Kolkata , West Bengal , 700091  E-mail : hrl_prasad@yahoo.com  Contact : +91 33 233 40941
10.	Address and e-mail to be used for correspondence with the interim resolution professional	CK-104, Salt Lake , Sector-2, Kolkata-700091 E-mail :-rp.georgedist@gmail.com
11.	Last date for submission of claims	21-09-2019
12.	Classes of creditors, if any, under clause (b) of sub-section (6a) of section 21, ascertained by the interim resolution professional	Not applicable
13.	Names of insolvency professionals identified to act as authorised representative of creditors in a class (three names for each class)	Not applicable
14.	(a) Relevant forms and Weblink for forms:  (b) Details of authorized representatives are available at :	Weblink for forms: <a href="https://www.ibbi.gov.in/home/downloads">https://www.ibbi.gov.in/home/downloads</a>  Authorized representatives : Not Applicable



Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process of George Distributors Private Limited on 5th September 2019.

The creditors of George Distributors Private Limited are hereby called upon to submit their claims with proof on or before 21<sup>st</sup> September 2019 to the interim resolution professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Name and Signature of the Interim Resolution Professional : Hiralal Prasad

Reg. No. - IBBI/IPA- 003/IP- N000134/2017-2018/11498

Date and Place : 7th September 2019, Kolkata.

